NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AshorJun	etja Adr.	Respond	Aung:
2	PAFFU-SH	DIGGARMAL ADV	Respond	,
3.	Ma. China	a Sharma Adv.	lespund	estample
4.	ASHISH D		Kehlionen	applial
5	Mithlesh	Kuma R. Simon Adv	Despondent	
6.	RITIKA SHAW	The state of the s	befordent	behave.
		Order		

Learned counsel for the Petitioner presses his applications for amendment of the main petition as well as one for bringing additional documents on record. Reply to the same has been filed.

2. List the matter on 15.07.2016 at 2.00 p.m. for arguments/disposal of the pending applications.

(Ina Malhotra)

Member Judicial

(R.Varadharajan) Member Judicial